

THE GAUHATI HIGH COURT MEDIATION CENTRE
(GAUHATI HIGH COURT, GUWAHATI)

NOTIFICATION

Dated: Guwahati, the 26th March, 2025

Memo No: GHCMC- 07/2024/ ৪৭ : The Mediation Monitoring Committee of the Hon'ble Gauhati High Court has been pleased to empanel the below mentioned Judicial Officers and Retired Judicial Officer of Assam as **Mediators** who have successfully completed the "**40 hours Mediation Training Programme**" organized by Gauhati High Court Mediation Centre in collaboration with Mediation and Conciliation Project Committee (MCPC), Supreme Court of India, held at **Judicial Academy, Assam** from **10.02.2025** to **14.02.2025**.

Sl. No.	Name of the Officers	Designation and Present Place of Posting
1	Sri Satya Nath Sarma	The then District & Sessions Judge, Hojai
2	Smt. Tripti Ari	Addl. District & Sessions Judge, FTC, Karimganj
3	Smt. Dimple Boro	Addl. District & Sessions Judge, FTC, Kamrup(M)
4	Smt. Moitri Dekadoloï	Civil Judge(Sr.Div) & Asst. Sessions Judge no.1, Cachar
5	Smt. Salma Sultana	Secretary, DLSA, Cachar
6	Smt. Niva Rani Daley	Secretary, DLSA, Charaideo
7	Smt. Dhanjeeta Das	Secretary, DLSA Chirang
8	Smt. Shatabdi Bhuyan	Secretary, DLSA Darrang
9	Sri Abhijit Saikia	Secretary, DLSA Dibrugarh
10	Sri Dibyajyoti Rajkhowa	Counsellor, Family Court, Dhubri
11	Sri Kaushik Kamal Baruah	Secretary, DLSA, Dima Hasao, Haflong
12	Smt. Nilakshi Lahkar	Secretary, DLSA, Golaghat
13	Smt. Bijaya Khakhlary	Counsellor, Family Court No.2, Kamrup(M)
14	Sri Nikunja Boro	Secretary, DLSA, Sribhumi

15	Smt. Barnali Sarmah	Counsellor, Family Court, Barpeta
16	Sri Saptarshi Garg	CJM, Bongaigaon
17	Sri Binod Prasad	Addl. CJM, Kamrup Amingaon
18	Sri Mrinal Newpane	CJM, Goalpara
19	Sri Kiran Lal Baishnab	Civil Judge(Sr.Div) & Asst. Sessions Judge, Hailakandi
20	Smt. Subhadra Acharyya	CJM, Hailakandi
21	Sri Prasenjit Das	Secretary, DLSA, Lakhimpur
22	Sri Jayanta Kr. Saikia	Secretary, DLSA, South Salmara, Hatsingimari
23	Smt. Talat Nasrat Jabin	Addl. CJM, Hojai
24	Smt. Tahsin Parbin	Judicial Magistrate, 1 st Class, Baksa
25	Smt. Begum Nazira Ahmed	Civil Judge(Jr. Div), Baksa
26	Smt. Rineesha Goswami	Civil Judge (Jr. Div) No.1, Barpeta
27	Smt. Pranjita Konwar	SDJM(M), Biswanath
28	Smt. Sikha Barman	Civil Judge(Jr.Div) no.2, Cachar
29	Smt. Hema Prava Deouri	Civil Judge(Jr. Div) No.3,Cachar
30	Sri Rupam Saikia	Civil Judge(Jr.Div) no.1, Darrang
31	Sri Prasanta Das	Civil Judge (Jr. Div) no.2, Dhemaji
32	Smt. Queensmita Saikia	Civil Judge(Jr. Div) cum-JMFC, Jonai, Dhemaji
33	Smt. Bhawana Kakati	Civil Judge (Jr. Div.), Kamrup(M)
34	Sri Gitartha Kumar	Civil Judge(Jr.Div) cum-JMFC, Bilasipara, Dhubri
35	Sri Abhishek Mitra	Civil Judge(Jr.Div) cum – JMFC, Charaideo
36	Smt. Dipika Sarma	JMFC, Chirang
37	Smt. Jaya Sharma	Civil Judge(Jr. Div) no.1, Dibrugarh
38	Sri Chandan Saikia	JMFC, Dibrugarh
39	Sri Hriday Jyoti Kashyap	JMFC, Sonitpur (Tezpur)
40	Sri Diganta Goswami	SDJM(M), Kaliabor, Nagaon
41	Sri Nitesh Sharma	Civil Judge(Jr.Div) no.1, Nalbari
42	Smt. Mayurakshi Roy Medhi	Civil Judge(Jr.Div) cum-JMFC, Nazira, Sivsagar
43	Sri Navneet Kashyap	SDJM(M), South Salmara, Hatsingimari

44	Sri Rohit Baruah	JMFC, Nagaon
45	Sri Rajrishi Shandilya	SDJM(M), Sadiya, Tinsukia

(the list of Officers hereinabove is not necessarily in order of Seniority)

By Order,
Sd/- Kanchan Newar
Secretary,
Gauhati High Court Mediation Centre

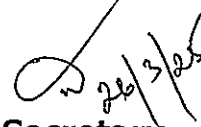
Memo No. GHCMC- 07/2024/90-100

Dated: 26.03.2025

Copy forwarded for information & necessary action to:

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati, Assam.
2. The Registrar (Admin. /Vigilance/Judl.), Gauhati High Court, Guwahati.
3. The Registrar-cum-Principal Secretary to Hon'ble Chief Justice, Gauhati High Court, Guwahati.
4. The District & Sessions Judge,
Biswanath/Baksa/ Barpeta/ Bongaigaon/ Cachar/ Charaideo/
Chirang/ Darrang/ Dhemaji/Dima Hasao/ Dhubri/ Dibrugarh/
Goalpara/Golaghat/ Hailakandi/ Hojai/ Kamrup (M)/ Kamrup/
Karimganj (Sribhumi)/ Lakhimpur/Nagaon/ Naibari/Sivsagar/
Sonitpur/ South Salamara-Mankachar/Tinsukia
*(He/ She is requested to inform all the concerned
Judicial Officers under his/ her jurisdiction about this
Notification.)*
5. ✓ The Project Manager, Gauhati High Court, Guwahati.
*(He is requested to upload the notification
immediately in the official Website of the Gauhati High
Court, Guwahati and in the webpage of the Gauhati
High Court Mediation Centre).*
6. The P.S. to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati.
7. The P.S to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati.

8. The P.S to Hon'ble Mr. Justice Sanjay Kumar Medhi, Gauhati High Court, Guwahati.
9. The P.S to Hon'ble Mr. Justice Devashis Baruah, Gauhati High Court, Guwahati.
10. The P.S to Hon'ble Mrs. Justice Mitali Thakuria, Gauhati High Court, Guwahati
11. The CA to the Registrar General, Gauhati High Court, Guwahati.



Secretary,

Gauhati High Court Mediation Centre

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26.3.2025